

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (CAA)-77(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Colossal Homeland Buildup Pvt. Ltd.
And
Rajasthan Global Securities Pvt. Ltd.

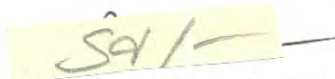
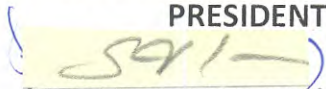
SECTION OF THE COMPANIES ACT: 230-232

S.NO. **NAME** **DESIGNATION** **REPRESENTATION** **SIGNATURE**

1.) P. Nagesh 2.) Ashutosh Gupta 3.) Gaurav Rama 4.) Dhruv.	}	Adv.	for Petitioners	<u>Gaurav</u>
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ORDER

Order reserved


CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
25.4.2017